

Special Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.178/2014  
CA.216/KB/2016

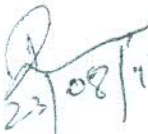
**CORAM: Hon'ble Member (J) Shri Jinan K.R.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> August 2017, 10.30 A.M**

Name of the Company		Dhiman Saha -Versus- Life Chemicals Pvt.Ltd & Ors.	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pranab Garai Adv  
2. Koushik Das Adv

Advocate for  
Resp

  
23/08/17

23-08-2017 - CP No. 178/2014- CA.216/KB/2016 - Dhiman Saha vs. Life chemicals Pvt. Ltd. & Ors.

ORDER

The Ld. Counsel on behalf of the respondents is present.

No one appeared on behalf of the petitioner.

It is a part heard case. Hence, adjourned.

List it on 08-09-2017.

*sd/-*

K R JINAN  
MEMBER(J)